

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.10 - IA/647(AHM)2024 in IA/498(AHM)2021  
in  
**CP(IB) 332 of 2020**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SVM Cera Pvt Ltd

.....Applicant

V/s

Gokul Ceramic Pvt Ltd

.....Respondent

**Order delivered on: 24/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Noopur Dalal, Adv.

For the Respondent :

**ORDER**

**IA/647(AHM)2024 in IA/498(AHM)2021**

This application is filed for placing on record the 8<sup>th</sup> report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 647 of 2024 stands disposed of

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**